

ITEM NO.5

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36934/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BANWARI & ANR.

Respondent(s)

Date : 25-01-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite due service on respondent no.1, there is no appearance.

Two weeks time, is granted to Id. counsel for the petitioner, to take fresh steps and file fresh particulars, to issue notice to respondent no.2.

List again on 12.03.2024.

MAHESH TANAJIRAO PATANKAR
Registrar

pm